

I am very clear about it. But it is much better to cross the bridge when we come to it. This is all that I can say about it.

**SHRI A. P. CHATTERJEE** (West Bengal) : What about the transitional allowances ? It was specifically asked whether you are giving them any transitional allowances.

**SHRI BHUPESH GUPTA** : Please do not go into details. All that we wanted was you must not negotiate with the Princes. They have behaved in a manner which has made them forfeit their right to negotiate.

**SHRI Y. B. CHAVAN** : I have replied to this matter. I have already said it and I do not want to add to whatever I have said. Then a question has been raised, relevantly, whether we are taking the necessary follow-up action after the de-recognition. I can assure this honourable House that the Princes have ceased to be Princes. . .

**SHRI BHUPESH GUPTA** : What about their arms ? Some of them are having with them hundreds of guns. They should all be withdrawn from them.

**SHRI Y. B. CHAVAN** : I can only say that whatever was due to them as rulers has ceased to be as such. Whatever personal things they have, as far as their personal things are concerned, I do not want to go into them. Whatever privileges and other things that they were entitled to as rulers, they will not be given to them. The position is very clear about it. And we will certainly continue to take follow-up action in this matter. Sir, I do not think I have got anything more to say. I am again very thankful to the honourable Members for giving magnificent support to the decision taken by the Government.

**SHRI S. N. MISHRA** : We are sorry utterly disappointing and incompetent reply. We have not expected such an incompetent reply. No point has been made clear.

[MR. DEPUTY CHAIRMAN in the Chair]

**MR. DEPUTY CHAIRMAN** : Prof. Siddeshwar Prasad.

**SHRI G. A. APPAN** : Mr. Deputy Chairman, this morning I went to the chairman and got his permission to raise an important issue. . .

**MR. DEPUTY CHAIRMAN** : Mr. Appan, please wait for a minute. I will call you.

#### SUPPLEMENTARY STATEMENT ON THE FLOOD SITUATION IN THE COUNTRY

सिचाई तथा विद्युत मंत्रालय में उपमंत्री (प्रोफेसर सिद्धेश्वर प्रसाद) : मैं देश में बाढ़ की स्थिति के संबंध में द्वितीय अनुपूरक वक्तव्य सभा पटल पर रखता हूँ ।

[Placed in Library. See No. LT-4163/70].

**SHRI K. S. CHAVDA** (Gujarat) : The honourable Minister should make a statement regarding the heavy floods in the river Narmada.

**PROF. SIDDHESHWAR PRASAD** : That is there in the statement. You read the statement. Everything is there.

**SHRI A. P. CHATTERJEE** (West Bengal) : Mr. Deputy Chairman. . .

**SHRI CHITTA BASU** (West Bengal) : Sir, . .

**SHRI G. A. APPAN** (Tamil Nadu) : Sir, I took permission of the Chairman.

**MR. DEPUTY CHAIRMAN** : Are you saying something about the floods ?

**SHRI G. A. APPAN** : No, I am talking of another important matter. . .

**MR. DEPUTY CHAIRMAN** : Then please wait a minute. At the moment we are discussing about the flood situation in the country. I will call you later. No, Mr. Chitta Basu.

**SHRI CHITTA BASU** : Sir, I find the honourable Minister has laid on the Table of the House a second supplementary statement on the flood situation in the country. We wanted to know something about floods by way of clarifications from the honourable Minister. I think you know that there have been serious floods in West Bengal and during the course of these floods in Calcutta and the surrounding

[Shri Chitta Basu]

districts several lakhs of people have been affected and even certain vast portions of rural Bengal have remained disconnected with the rest of the State for a few days. Particularly in the districts of Hooghly and Arambagh the people could not even be rescued. Even the rescue operations are not satisfactory. Equally inadequate are the relief measures. I do not know whether any mention of it has been made in that statement which has been laid on the Table of the House. I do not know whether any mention has been made about the very extraordinary nature of the floods which have inundated vast areas of West Bengal. Now I want to know from the honourable Minister whether he can assure this House that proper arrangements will be made for rescuing the affected people and whether adequate relief measures will be taken. I also want to know whether he can assure the House that the question of funds would not stand in the way of taking adequate relief measures on a massive scale. These questions are very important and should be answered by the honourable Minister because he has made a statement at the fag end of the session. I demand that proper clarifications should be given on my points.

SHRI G. A. APPAN : Mr. Deputy Chairman, . . .

MR. DEPUTY CHAIRMAN : You wanted to speak on something else, not on floods. We are discussing about the floods at the moment. So please wait, I will call you.

श्री निरंजन वर्मा (मध्य प्रदेश) : श्रीमन्, मैं बाढ़ की स्थिति के बारे में जो वक्तव्य सभा पटल पर रखा गया है मंत्री महोदय द्वारा, उसके बारे में निवेदन कर रहा हूँ कि पिछले समय में मध्य प्रदेश में और नर्मदा नदी के किनारे पर ओलों से बड़ी क्षति हुई थी। उस समय भी सरकार ने मध्य प्रदेश को कोई सहायता नहीं की और अब स्थिति यह है कि वहाँ पर सैकड़ों घर बह गये हैं। यहाँ तक कि दिल्ली से बंबई को जाने वाला एक रेल मार्ग भी अवरुद्ध हो गया है और नर्मदा की बाढ़ ने हजारों घर बहा दिये हैं। लोक निराश्रित

हो गये हैं। तो मैं सरकार में प्रार्थना करूँगा कि मध्य प्रदेश सरकार की आर्थिक स्थिति अच्छी न होने के कारण उस को तात्कालिक सहायता व राहत पहुंचाने के लिये यह अभी घोषणा करे।

SHRI DAHYABHAI V. PATEL (Gujarat) : Sir, there have been repeated floods in the area between the Tapti and the Narmada during the last 10 to 15 years and the Government is taking half-way measures. They have been doing only some patch work instead of tackling the problem as it should be. The rail lines get washed out and the road communications get washed out. This has become more or less a biennial occurrence, if not an annual occurrence. The Minister for Irrigation and Power, Dr. Rao, who is an expert has said that the Narmada scheme is the solution for this and it is the failure of the Government to bring the two Governments together and find a solution so that satisfactory arrangements can be made to satisfy both the Governments and this situation is averted. The waters of the Narmada are so plentiful that they are more than enough for both these States to ensure good crops. These disastrous floods cause so much of destruction to life and property. Broach city has suffered very much. There were repeated earthquakes and to add to the difficulties and privations of the people this time there were floods and earthquakes together. I want to be assured that the Government will give all the necessary aid to these people in their distress. It is unfortunate that the situation remains like that. But we will not become the henchmen of the Government like Shri Karunanidhi of the Tamil Nadu Government who bargains and gets whatever he wants on the promise of his support to the Government in the Lok Sabha. I hope that situation will not arise.

SHRI A. P. CHATTERJEE I draw the attention of the Minister to the serious floods in West Bengal. As far as Calcutta is concerned, the floods there were so severe that about five lakhs of people have been affected. In some areas, the level of the water was so high that ground floors of masonry houses went under water. 30,000 people had to be rescued.

The sufferings of the poor people are boundless and several huts and bastis were swept away by these floods. So far as Calcutta is concerned, it is all because of the fact that the drainage system has completely failed. Until the drainage system is revived and given a new shape, the sufferings of the common people of Calcutta will again and again recur if such kind of rain falls.

For some years we have been hearing of an organisation called the CMPO. It has spent crores of rupees on merely mapping out the streets of Calcutta. I do not know why the Government is allowing such an organisation which received directives from abroad to function in Calcutta. In the name of mapping out the streets of Calcutta, do you want them to spy into the affairs of the people of Calcutta for the purpose of carrying out their nefarious spying activities? As far as the CMPO is concerned, it has not done anything except spending a few crores of rupees. Without any reference to such an organisation, will the Government take steps to see that as far as Calcutta is concerned the work is taken in hand seriously and some amount is immediately allocated for the purpose of rehabilitating Calcutta, improving the drainage system in Calcutta and looking after the welfare of the people of Calcutta? After all the Minister will agree with me that even now half the foreign exchange earned by entire India is through Calcutta alone and if that is so, I do not know why Calcutta is being neglected in this fashion that the people are held to ransom even if only moderately severe rainfall is there. Secondly, also I wish to draw the hon. Minister's attention to the fact that in today's papers we have found that certain areas, certain districts of West Bengal are also affected seriously. Today, I find Arambagh is said to be a sheet of water. It is so heavily flooded there that Arambagh is a sheet of water. And I cannot understand the DVC and the other river valley projects which Pandit Jawaharlal Nehru once called the modern temples. These modern temples have been the modern curse to most of the people of Bengal. During the agricultural season then and there they do not get water from the river valley projects; when the rains are very heavy, then the DVC project

says it will release water, because otherwise they cannot keep their embankments intact. They have also said that the DVC has been releasing water. I do not know, perhaps for that reason—of course, natural causes are there—perhaps also because of this that Arambagh sub-division has been flooded with this water. That is also to be looked into.

Finally also, Sir, as far as the question of floods in the outlying districts of Calcutta, Arambagh, etc. are concerned, it requires to be tackled on a war footing. What steps are the Government going to take for the succour of the distressed persons, for sending relief to the persons? What are the allocations that they are thinking of? Will the hon. Minister immediately declare on the floor of this House the amount of money which they propose to send to Calcutta for the purpose of relief to Calcutta and the other outlying districts, for the purpose of relief to the distressed persons?

**SHRI R. S. DOOGAR (West Bengal) :** Sir, I want to make a submission with regard to the question of floods in West Bengal. Sir, the situation there is very very serious. The flood affected areas are the districts of Hooghly, Howrah, Midnapore, Burdwan, 24 Parganas and Calcutta. The Government has not really taken up this matter seriously as yet. As Shri Chatterjee has said, the situation should be taken up and fought on a war footing. I do not know if the Governor has inspected the flooded areas.

**SHRI A. P. CHATTERJEE :** Not yet.

**SHRI R. S. DOOGAR :** He has not visited the flood-affected areas. Arambagh has been cut off from the world. Lakhs of people are marooned. It is a vast sheet of water wherever you go. Even the city of Calcutta was nothing but a deluge after the floods. The situation is very serious. Now Bengal is the Centre's baby. I think it is the Centre's responsibility to rise up to the occasion, to tackle the matter on a war-footing and to start immediate relief measures which have not yet been done satisfactorily.

**SHRI K. S. CHAVDA :** Sir, regarding the floods in Gujarat, the hon. Minister should make one more supplementary statement and he has said that it is mentioned in the statement laid on the Table of the House. I do not know when. But you see, Sir, for the second time there are heavy floods in Gujarat. Even in each the flood waters have moved in several villages on the banks of the Narmada have been washed away. Great damage has been done to the personal property and cattle in that area. I would request the Government to see that immediate financial aid is given to the State of Gujarat for relief measures and the hon. Minister should assure the House that it is acting immediately.

**श्री सिद्धेश्वर प्रसाद :** श्रीमन्, यदि माननीय सदस्यों ने अभी सभा पटल पर देश की बाढ़ की स्थिति पर जो विवरण रखा गया है उसको पढ़ा होता तो जो अनेक प्रश्न उठाये गये हैं...

**श्री सुन्दर सिंह भंडारी :** विवरण तो अभी ग्वते हैं देखते कैसे ।

**प्रोफेसर सिद्धेश्वर प्रसाद :** सुबह से यहां है, फिर भी आप देख सकते थे, आपने देखा नहीं ।

**श्री सुन्दर सिंह भंडारी :** आप बता देते कि हममें क्या-क्या है ।

**प्रोफेसर सिद्धेश्वर प्रसाद :** अगर उसको माननीय सदस्यों ने देखा होता तो बहुत से प्रश्न अभी जो उठाये गये उनको उठाये जाने की जरूरत नहीं थी ।

जहां तक पश्चिमी बंगाल का सवाल है, यह ठीक है कि पिछले चार-पाच दिनों में कलकत्ता में भारी वर्षा होने के कारण काफी पानी का जमाव हो गया है और वहां पानी की निकासी के लिये हर प्रकार से प्रयत्न किया जा रहा है । राहत के संबंध में हमने पश्चिम बंगाल की सरकार से सम्पर्क स्थापित किया है और जो लोक बाढ़ग्रस्त क्षेत्रों में हैं, उससे काफी प्रभावित है, उनको हर प्रकार की राहत पहुंचाने का प्रयत्न किया जा रहा है ।

माननीय श्री अरूण प्रकाश चटर्जी ने यह कहा कि डी० वी० सी० के चलते वहां पानी

का जमाव हो जाता है तो इस संबंध में जो डी० वी० सी० के अधिकारी हैं और जो पश्चिम बंगाल सरकार के अधिकारी हैं उनसे सम्पर्क स्थापित किया गया है...

और मुझे यह बताया गया कि हां, डी० वी० सी० के चलते इस समय कलकत्ता में जो पानी जमा हुआ है उसका कोई संबंध नहीं है ।

**SHRI A. P. CHATTERJEE :** What about the Hooghly floods and Arambagh ?

**SHRI CHITTA BASU :** From Panchet there has been a release of 70,000 cusecs of water and that has been the cause.

**श्री सिद्धेश्वर प्रसाद :** इट ईज आल ड्यू टू रेन्स । फिर भी इस संबंध में माननीय सदस्यों ने जो सुझाव दिये हैं मैं पश्चिम बंगाल के विशेषज्ञों के सामने उनको भेजूंगा और इस संबंध में शीघ्र से शीघ्र कार्यवाही करने की कोशिश की जायेगी ।

**श्री आर० एस० दुगड :** गवर्नर साहब को बोलिये जरा फलड एफेक्टड एरियाज को देखने जाये ।

**श्री सिद्धेश्वर प्रसाद :** यह जो आपका सुझाव है वह भी उनके सामने जायेगा ।

जहां तक नर्मदा की बाढ़ का संबंध है अर्भा होशंगाबाद के इलाके में नर्मदा की बाढ़ से काफी नुकसान पहुंचा था और वहां की स्थिति बड़ी गंभीर हो गई थी । इसलिये हमने केन्द्रीय सरकार के एक विशेषज्ञ को वहां भेजा था । वह कल लौट कर आये हैं वहां से स्थिति को देखकर और वहां विशेषज्ञों ने जो सुझाव दिये हैं उनके मुताबिक आवश्यक कार्यवाही की जा रही है । इसके साथ ही वहां पर आवश्यक राहत कार्य करने के लिये और बचाव कार्य के लिए फौज का इंतजाम किया जा रहा है । नर्मदा और ताप्ती की बाढ़ के कारण गुजरात में जो नुकसान हो रहा है, वहां भी राहत कार्य तेजी से चल रहा है और वह भी राहत पहुंचाने तथा अन्य सहायता कार्य के लिये फौज बुला ली गई है ।

**SHRI K. S. CHAVDA :** Will the Government give financial aid for immediate relief ?

**श्री सिद्धेश्वर प्रसाद :** अभी हमने कोशिश की थी मध्य प्रदेश के मुख्य मंत्री से बात चर्चत करने की, तो मालूम हुआ वह बाढ़ग्रस्त क्षेत्र में गये हुए हैं। जब हमने कोशिश की कि गुजरात के मुख्य मंत्री से सम्पर्क स्थापित किया जाये तो मुझे पता लगा वह बम्बई गये हैं। मैंने उन्हें सूचना दे दी है कि इस संबंध में वह हमें आवश्यक जानकारी दे दें। तो पश्चिम बंगाल, गुजरात या मध्य प्रदेश या देश के दूसरे किसी भाग में बाढ़ग्रस्त क्षेत्रों के लिये जो भी राहतकार्य और सहायता कार्य की आवश्यकता होगी और राज्य सरकारें इस संबंध में जो सूचना देंगी उस पर ध्यानपूर्वक विचार करेंगे।

**SHRI A. P. CHATTERJEE :** What about funds for West Bengal ?

**SHRI MAN SINGH VERMA** (Uttar Pradesh) : On a point of order.

**SHRI BHUPESH GUPTA :** For everything there is a point of order.

**SHRI G. A. APPAN :** I have been standing up. The Scheduled Castes Committee reports for the last three years have not been discussed. The Elayaperumal Committee report also has not been discussed. It is not an ordinary report. It is a report submitted by the constitutional authority and the President has to see that these reports are placed before the two Houses of Parliament. In this case it is a pity that these reports have not been placed before the Parliament for a long time or discussed. If the reports are not discussed, I do not know why the poor man's money in crores and crores should be spent every year. Why have this farce of having a Commissioner, &c. Why not extend the session to discuss this ? At least I want an assurance from the Leader of the House that the first item on the agenda for the next Session would be the discussion on the Scheduled Castes Commissioner's report and no other item

should be taken, however important it may be. Let us not be hypocritical by saying that we care for the Scheduled Castes. Let them also be honest and be true to what they profess. Thousands of people are being killed. Everywhere there is injustice.

**श्री मान सिंह वर्मा :** उपसभापति महोदय, मैं आपसे केवल यह पूछना चाहता हूँ कि आप जो यह लैन्ड ग्रैव के ऊपर अल्पकालिक चर्चा लेने वाले हैं, उससे पहले यहाँ पर बहस में अनुसूचित जातियों के आयुक्त की रिपोर्ट पर विचार करना चाहिये था। मैं यह जानना चाहता हूँ कि उसको न लेकर इसको क्यों लिया जा रहा है ? यदि आप यह कहेंगे उसके लिये टाईम फिक्स था, तो वह तो समाप्त हो गया है। उसका कोई कंसिडरेशन नहीं हो गया . . .

**SHRI BHUPESH GUPTA :** This is the disturbance. I rise on a point of order because the time is being wasted.

**MR. DEPUTY CHAIRMAN :** If you want to raise a point of order, you give a chance to other points or order also.

**श्री मान सिंह वर्मा :** मैं समझता हूँ कि यह एक नेशनल प्राबलम है वह ज्यादा महत्वपूर्ण है और उसका लिया जाना ज्यादा जरूरी था। उस पर विचार करना बहुत ज्यादा महत्वपूर्ण था और इसलिये मैं आप से यह जानना चाहता हूँ कि कब तक हाउस बैठेगा। जितना भी समय आप दे रहे हैं उस समय में इस रिपोर्ट पर विचार करना ज्यादा आवश्यक था बजाय इसके कि जो अल्पकालिक चर्चा का विषय ले रहे हैं। मेरा निवेदन है कि पहले शिड्यूलड-काम्ट के विषय को लिया जाय और उसके बाद दूसरे विषय को लिया जाय।

**MR. DEPUTY CHAIRMAN :** All right. Mr. Bhupesh Gupta, do you want to raise any point of order ?

**SHRI BHUPESH GUPTA :** The Chairman was good enough to agree to the suggestion of the House when I, under the rule, was entitled to start at half past three. Then you said 'four'. Then I said 'all right'. Then you said 'half past four'. Now it is half past five, and even

[Shri Bhupesh Gupta]

now points of order are raised. The Chairman's direction was that it could be even at half past four. Now it is half past five. So we have been very generous. So let me proceed with my motion. As far as the Government is concerned, I am not concerned with them here. This is deferred business.

**श्री श्याम लाल यादव (उत्तर प्रदेश) :** श्रीमन्, मैं एक बात बोलना चाहता हूँ और कृपा करके सुन लीजिये। मेरा निवेदन है कि जिस तरह से एजेन्डे में ये आइटम पेश किये गये हैं उसके मुताबिक आपको विचार करना चाहिये। एजेन्डे में पहला आइटम जो है पहले उसका लिया जाना चाहिये और उसके बाद दूसरे आइटम को लिया जाना चाहिये।

**SHRI BHUPESH GUPTA :** No, my thing should come. This is the rule of the House.

(Interruptions)

**MR. DEPUTY CHAIRMAN :** Order, order.

**श्री कल्याण चन्द (उत्तर प्रदेश) :** मेरा आप से यह निवेदन है कि परिगणित जाति के संबंध में बहुत से लोक बोलना चाहते हैं। इसमें अभी पूरी तरह से बहस नहीं हुई है और अगर माननीय सदस्य अगले सदन के लिये इस चीज को ले जाना चाहते हैं तो उसको अगले सत्र के लिये कर दिया जाय।

**SHRI BHUPESH GUPTA :** Give your ruling, Mr. Deputy Chairman. Otherwise we go home.

**संसद-कार्य विभाग में राज्यमंत्री (श्री ओम मेहता) :** बिजनेस एडवाइजरी कमेटी ने ...

**SHRI BHUPESH GUPTA :** How many speakers from one party can rise on points of order, I should like to know.

**SHRI K. S. CHAVDA :** At any time points of order can be raised.

**SHRI BHUPESH GUPTA :** Even where there is no point of order ? (Interruptions) It seems the House will never take up my business. All right, you can put up any speaker. What is your ruling, Mr. Deputy Chairman ?

**MR. DEPUTY CHAIRMAN :** He is speaking now. Please have some patience.

**श्री ना० क० शैलवलकर (मध्य प्रदेश) :** मेरा निवेदन यह है कि साढ़े तीन बजे से अल्प-कालिक चर्चा होने को थी लेकिन वह निर्धारित समय में नहीं हो सकी। इस बहस का समय साढ़े चार बजे फिर रखा गया और उस निर्धारित समय पर भी वह चर्चा नहीं हो सकी। उसके बाद पांच बजे रखा गया और अब साढ़े पांच बजने को आ रहे हैं और मैं नहीं समझता कि इसके बारे में चर्चा पहले कैसे शुरू हो सकती है जब कि एजेन्डे में परिगणित जाति के संबंध में बहस होने को है। इसके संबंध में यह निवेदन करना चाहता हूँ कि इसके लिये दो ही तरीके हैं। एक तो यह है कि आपने जो फिक्स्ड टाइम इसके लिये रखा था उस समय इस चीज को लिया जाता। अगर फिक्स्ड टाइम में नहीं ले सके तो दूसरा तरीका यह है कि जो आपने कार्यक्रम दिया है उसके मुताबिक चला जाना चाहिये। आप यह बात नहीं कर सकते कि जिस चीज के लिये फिक्स्ड टाइम निर्धारित किया गया है उसको कभी आप साढ़े तीन बजे कर दें, कभी साढ़े चार बजे कर दें और जब इच्छा हो तब ले लें।

मैं आपको यह बात बतलाना चाहता हूँ कि मैं यह नहीं चाहता कि श्री भूपेश गुप्त जो डिस्कशन करना चाहते हैं वह न हो। अगर वह डिस्कशन ओपन करना चाहते हैं तो खुशी के साथ कर सकते हैं मगर यह तब ही हो सकती है। जब कि कार्यक्रम में जो शिड्यूल्ड कास्ट के संबंध में बहस है वह सम्पूर्ण हो जाय। इस चीज के लिये चाहे सदन कल बैठे, दो दिन और बैठे इसमें मुझे कोई आपत्ति नहीं है। इस बात पर

आप निर्णय कर सकते हैं। मुझे तो आपत्ति केवल इस बात पर है कि जो आर्डर पेपरव पर कार्यक्रम दिया गया है उसके मुताबिक कार्य होना चाहिये। आर्डर पेपर में पहले जिड्यूलड कास्ट के संबंध में वहस का विषय है इसलिये पहले उसको लिगा जाना चाहिये और उसके बाद इस विषय वा लिया जाना चाहिये।

**SHRI A. P. CHATTERJEE :** Can we not open the discussion on 'Scheduled Castes' and thereafter also open the discussion on the struggle in different parts of the country for land to the tillers and for radical land reforms ?

**SHRI OM MEHTA :** Not the discussion on the Reports relating to Scheduled Castes and Scheduled Tribes now, because it was decided that the Reports would be taken up at the beginning of the next Session, even on the first day of the Session. That suggestion was made and we all agreed.

*(Interruptions)*

**MR. DEPUTY CHAIRMAN :** Order, order, please.

**SHRI K. S. CHAVDA :** The House is the master, not the Business Advisory Committee.

**SHRI LOKANATH MISRA (Orissa) :** May I have two minutes' time ?

**SHRI BHUPESH GUPTA :** Irrespective of what happened and what the Chairman said when he was in the Chair, you know the position, Sir, since you took over the Chair from him. I am surprised the Chair does not go by the rule. Whatever the business, when you fix a time for a particular motion, as was fixed indeed today for my motion—it was to come at 3.30 P.M.—you should go by the time fixed for a business. Well, Sir, it should have come at 3.30 P.M. Then the Chairman said, "Well, I shall take it up at four." Then, he said half past four. It went on like that. Therefore, we have been accommodating you to the maximum possible extent. I am all in favour of discussing

the other thing. It may be taken up tomorrow. I am ready for tomorrow.

**SHRI LOKANATH MISRA :** We decided in the meeting of the Business Advisory Committee that we must discuss the Reports of the Commissioner for Scheduled Castes and Scheduled Tribes at least for a day to give satisfaction to us. Under some pretext or other it has now been pushed out. The other day we discussed it only for half an hour or so. Now, we do not have time, because other items were equally pressing, but there must be some sort of assurance from the Government that the first item in the next Session will be the discussion of the Reports on the Scheduled Castes and Scheduled Tribes. The Government has failed this time. I want an assurance from the Government that next time at least they will not fail and that the first item in the next Session will be this.

**SHRI OM MEHTA :** I assure the House that in the next Session on the very first day we will take up the discussion on the Scheduled Castes and Scheduled Tribes.

**SHRI K. S. CHAVDA :** Provide sufficient time.

**SHRI OM MEHTA :** We will provide sufficient time.

*(Interruptions)*

**MR. DEPUTY CHAIRMAN :** Order please. Now, there have been suggestions that we should initiate discussion on the Scheduled Castes and Scheduled Tribes Committee's Report and some hon. Members have suggested that priority should be given to this discussion immediately in the next Session and that too on the first day of the next Session and that sufficient time should be allowed for a discussion of this important matter. As it is the general consensus, should I take it that it is the pleasure of the House to postpone the discussion on this important Report till the next session ? We can discuss the Report on the very first day of the next Session. Is it the pleasure of the House to postpone discussion of this particular subject till the first day of the next session ?

**HON. MEMBERS :** Yes, Yes.